

(a) whether University Grants Commission has prepared a code of ethics to be followed by University and College Lecturers;

(b) if so, the details thereof;

(c) whether some sections of the teaching community have made representations against the code; and

(d) if so, Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b) The National Policy on Education, 1986 envisages the preparation of a Code of Professional Ethics for University and College teachers. The scheme for revision of pay scales of University and College teachers provides for preparation of such a Code by the university Grants Commission in consultation with representatives of national level Associations of teachers. Accordingly, the UGC in consultation with the All India Federation of university and College Teachers Organisation (AIFUCTO) has prepared a Code of Ethics and circulated it to all the Universities and colleges for adoption. The Code provides guidelines about the responsibilities of the teachers and their conduct and duties towards students, colleagues, authorities, non-teaching staff, guardians and the society.

(c) The Government are not aware of representations, if any, made by teachers against the Code.

(d) Does not arise.

#### **Modernisation of Rourkela Steel Plant**

\*358. DR. V. VENKATESH:  
SHRI LAKSHMAN MALLICK:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the tenders from foreign and domestic bidders for the modernisation of Rourkela Steel Plant have been finalised;

(b) if so, the details thereof with total cost of modernisation;

(c) the amount of foreign exchange involved in the scheme;

(d) whether the process of modernisation would reduce the cost of production; and

(e) if so, the details of facilities envisaged under the modernisation programme?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) While tenders for six of the indigenous package of Phase-I of Rourkela Steel Plant modernisation have been finalised other indigenous packages are being process. Action for Phase-II indigenous and foreign packages in under process.

(b) and (c). Details with exact total cost and foreign exchange component would be known only after all the packages are finalised and investment decision taken.

(d) and (e) Due to the introduction of modern equipment and process technology relating to better raw material preparation and handling, sinter preparation, continuous casting and rolling mills, the cost of production of Rourkela Steel Plant will be reduced.

#### **New History Syllabus by CBSE for Class XI**

\*357. SHRI SAMAR BRAHMA CHOUHDURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the new History Syllabus prescribed by the Central Board of Secondary Education for XI Class enlarges the

subject content to a great extent and is burdensome.

(b) whether any representations have been received in this regard; and

(c) if so, the reaction of the Central Board of Secondary Education thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) The total coverage of content in the new history syllabus for class XI developed by the National Council of Education Research and Training (NCERT) and prescribed by the Central Board of Secondary Education (CBSE) in all schools affiliated to it, has been slightly enlarged.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

#### **Declaration of Roads in Madhya Pradesh as National Highways**

\*358. SHRI KAMMODILAL JATAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of roads declared as National Highways in Madhya Pradesh since 1985;

(b) whether the road from Etawah to Kota via Morena is proposed to be declared as a National Highway; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The road from Nizamabad to Jagdalpur, part of which

passes through Madhya Pradesh, has been declared as a National Highway during the 7th Plan (1985-90).

(b) and (c). Because of resource constraint and other priority considerations, it is not possible at present to declare it as a National Highway.

[*English*]

#### **Aid for Modernisation of Rourkela Steel Plant from Federal Republic of Germany**

\*359. SHRI ATISH CHANDRA SINHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned " \$ 330 million more from Federal Republic of Germany for Rourkela" appearing in the Economic Times, New Delhi, dated 18 July, 1989.

(b) if so, the facts thereof;

(c) whether any decision has been taken about the repayment schedule of the Rourkela Steel Plant; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) to (d). The Government of West Germany had indicated availability of mixed credit to the extent of DM 660 million to meet the foreign exchange requirements of Rourkela Steel Plant modernisation project. Discussions have taken place between the Government of FRG and the Government of India in this regard. The matter is presently under the consideration of the West Germany Government. The exact quantum of loan, the terms of credit including the repayment schedule